SECTION PIL (WRIT)

MATTER FOR:24.11.2023
COURT NO.: 01
ITEM NO. : 17,17.3

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) No. 162 OF 2023
(Under Article 32 of the Constitution of India)
WITH
I.A. NO. 29034/2023
(Application for permission to appear and argue in person on behalf of Mr. Vishal Tiwari, P-I-P)
WITH
I.A. NOS. 34963 AND 34966 OF 2023
(Applications for Impleadment as petitioner and permission to appear and argue in person on behalf of Mr. Manoj Kumar Garg, Applicant in person)
WITH
I.A. No. 99947 OF 2023
(Application to file reply in the application for extension of time by SEBI)
WITH
I.A. No. 128820 OF 2023
(Application for Impleadment)
WITH
I.A. D. No.130870 OF 2023
(Application for Direction)
WITH
I.A. No.131346 OF 2023
(Application for Appropriate Orders)
WITH
I.A. No. 160565 OF 2023
(Application for extension of time)
WITH
I.A. No. 186566 OF 2023
(Application for Intervention)
WITH
I.A. No. 239959 OF 2023
(Application for Direction)
AND
WRIT PETITION (CRL) No. 39 OF 2023
(Under Article 32 of the Constitution of India)
WITH
I.A. NO. 24930 OF 2023
(Application for permission to appear and argue in person on behalf of Mr. Manohar lal Sharma, P-I-P)
WITH
I.A. NO. 27092 & 27546 OF 2023
(Application for Directions)
WITH
WRIT PETITION (CIVIL) No. 201 OF 2023
(Under Article 32 of the Constitution of India)
WITH
I. A. No. 19084 of 2023
(Application for Directions on behalf of Petitioner)
WITH

WRIT PETITION (CRL) No. 57 OF 2023
(Under Article 32 of the Constitution of India)
WITH
I.A. NO. 173678 OF 2023
(Application for Directions)

VISHAL TIWARI ETC. ETC. PETITIONER(S)

VERSUS

UNION OF INDIA AND ORS. Etc. RESPONDENTS

OFFICE REPORT

The Writ Petitions above mentioned were listed before the Hon'ble Court on 11.07.203 with office report dated 10.07.2023, when the Hon'ble Court was pleased to pass the following order:

> **"1 The Solicitor General informs the Court that SEBI has filed a response on issues pertaining to its functioning, together with an IA, to the report which was submitted by the Expert Committee.**
>
> **2 The response by SEBI be circulated to the Court and all counsel.**
>
> **3 Mr Prashant Bhushan, counsel, states that in Writ Petition (Civil) No 201 of 2023, response has been submitted to the report of the Expert Committee.**
>
> **4 List the Petitions on 29 August 2023.**

Writ Petition (C) No. 162 of 2023

It is submitted that Mr. Vishal Tiwari, Petitioner-in-person had on 12.07.2023 filed an application for Direction to SEBI for investigation into the aspect and issues raised in committee report but the same was defective for the following reasons:- (a) Proof of service had not been filed and (b) Requisite court fee has not paid, so far despite this Registry's e-mail dated 12.07.2023. However, the said unregistered application is being circulated as I. A. D No. 130870 of 2023 for the kind perusal of the Hon'ble Court.

It is further submitted that M/s. K. J John & Co., advocate on behalf of R. No. 4, 'SEBI' has on 12.07.2023 filed an application for appropriate orders (Common application in Writ petition (C) Nos. 162 of 2023, WP(Crl) No. 39 of 2023, WP(C) No. 201 of 2023 and WP(Crl) No. 57 of 2023) as per this Court's order dated 11.07.2023. The said application is registered as I.A. No. 131346 of 2023. Copy of the same has been served on the counsel appearing for the parties in all the matters. The same stands included in the paper-books.

It is next submitted that M/s. K. J. John & Co., advocate on 14.08.2023 filed an application for extension of time on behalf of R. No. 4, 'SEBI' (Common application in Writ petition (C) Nos. 162 of 2023, WP(Crl) No. 39 of 2023, WP(C) No. 201 of 2023 and WP(Crl) No. 57 of 2023) . The said application is registered as I.A. No. 160565 of 2023. Copy of the same stands included in the paper books.

It is further submitted that M/s. K. J. John & Co., advocate has on 25.08.2023 filed Status Report of the 'SEBI' in regard to the Course of Investigation (Common application in Writ petition (C) Nos. 162 of 2023, WP(Crl) No. 39 of 2023, WP(C) No. 201 of 2023 and WP(Crl) No. 57 of 2023). Copy of the same stands included in the paper books.

It is next submitted that Dr. Ravindra S. Chingale, Advocate has on 13.09.2023 filed an application for intervention to intervene on behalf of Mr. Ajay Kumar Agarwal, Applicant in the matter above-mentioned. The said application is registered as I. A. No. 186566 of 2023. Copy of the same stands included in the paper books.

It is lastly submitted that Mr. Vishal Tiwari, Petitioner-in-person has on 21.11.2023 filed an application for Direction in the matter above-mentioned. The said application is registered as I. A. No. 239959 of 2023. Copy of the same is being circulated for kind perusal of the Hon'ble Court.

WP(C) No. 201 of 2023

It is submitted that Mr. Ramesh Kr. Mishra, Advocate has on 14.08.2023 filed Reply Affidavit on behalf of the petitioner in response to I.A. No. 131346 of 2023 (common application filed in WP(C) No. 162 of 2023). Copy of the same stands included in the paper books.

It is further Mr. Ramesh Kr. Mishra, Advocate has on 11.09.2023 filed affidavit on behalf of petitioner. Copy of the same stands included in the paper books.

It is lastly submitted that Mr. Ramesh Kr. Mishra, Advocate has on 18.09.2023 filed an application for Directions on behalf of Petitioner. The said application is registered as I. A. No. 190846 of 2023. Copy of the same stands included in the paper books.

WP(Crl.) No. 57 of 2023

It is submitted that Mr. Varinder Kumar Sharma, Advocate has on 28.08.2023 filed an application for directions on behalf of the petitioner. The said application has been registered as I. A. No. 173678/2023 and the same stands included in the paper-books.

The Writ Petitions along with applications above mentioned are being listed with this Office Report for orders.

Dated this the 23rd day of November, 2023.

Sd/-
ASSISTANT REGISTRAR